

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA**

SUB: DISTRICT JUDGES - SUPER TIME SCALE - Appointment of certain Selection Grade Scale District Judges to Super Time Scale District Judges - **ORDERS - ISSUED.**

- READ:**
1. G.O.Ms.No.119 Law (LA & J - SC.F) Dept, dated 02.08.2008
 2. G.O.Ms.No.60, Law (LA & J - SC.F) Dept, dated 09.04.2010
 3. G.O.Ms.No.108, Law (LA & J - SC.F) Dept, dated 06.08.2010
 4. G.O.Ms.87, Finance (SMPC.I) Department dated 30.03.2013
 5. G.O.Ms.No.58, Law (LA&J Spl.C) Department, dated 15.07.2017 from the Government of Telangana, Hyderabad.
 6. G.O.Ms.No.59, Law (LA&J Spl.C) Department, dated 15.07.2017 from the Government of Telangana, Hyderabad.
 7. D.O. Lr.No.1342/2021-B.Spl., Dated:17.04.2021.
 8. G.O.Ms.No.33, General Administration (Judicial & R.A) Department, dated:20.04.2021 from Government of Telangana, Hyderabad.

ORDER ROC.NO.1342/2021-B.SPL. DATED:22.04.2021

The High Court is pleased to pass the following Order:-

On the recommendation made by the High Court, the Government of Telangana has issued orders appointing certain Selection Grade Scale District Judges as Super Time Scale District Judges, vide G.O. 8th read above.

The following Selection Grade Scale District Judges mentioned in G.O 8th read above, are appointed to Super Time scale District Judges with effect from the dates mentioned against their names, in the Scale of Pay of Rs.70,290-1540-76450/-.

SL. NO	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE
(1)	(2)	(3)
1.	SRI S.SASIDHAR REDDY	From 04.12.2020 onwards
2.	SMT. K.SUJANA,	From 04.12.2020 onwards
3.	SRI A.VENKATESWARA REDDY,	From 25.04.2020 onwards
4.	SMT. Y.RENUKA,	From 04.12.2020 onwards
5.	SMT. K.SAI RAMA DEVI,	From 04.12.2020 onwards
6.	SRI NANDIKONDA NARSING RAO	From 04.12.2020 onwards


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**
22/04/2021

To:

1. The officers Concerned.

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ENDT.ROC.NO.1342/2021-B.SPL.,

DATED:22.04.2021

COMMUNICATING G.O.MS.NO.33, GENERAL ADMINISTRATION (JUDICIAL & R.A) DEPARTMENT, DATED:20.04.2021 FROM GOVERNMENT OF TELANGANA, HYDERABAD.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. The Registrar (Administration), High Court for the State of Telangana, Hyderabad.
3. The Prl. District and Sessions Judge, Nizamabad and Warangal.
4. The District Treasury Officer, Nizamabad and Warangal.
5. The Sub-treasury Officer, Nizamabad and Warangal.
6. The Pay and Accounts Officer, Hyderabad.
7. The Section Officer, B.Section, High Court for State of Telangana, Hyderabad.

**GOVERNMENT OF TELANGANA
ABSTRACT**

District Judges – Telangana State Judicial Service Rules, 2017 - Appointment of certain Selection Grade Scale District Judges to Super Time Scale District Judges – Orders – Issued.

GENERAL ADMINISTRATION (J & RA) DEPARTMENT

G.O.Ms.No. 33.

**Dated:20.04.2021.
Read the following:-**

1. G.O.Ms. No.59, Law (LA&J-Spl.C) Deptt., dated 15.7.2017.
2. From the Registrar General, FAC Registrar (Vigilance), High Court for the State of Telangana, Hyderabad, D.O. Letter No.1342/2021-B.SPL, dated 17.04.2021.

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ORDER:

The Registrar General, FAC Registrar (Vigilance), High Court for the State of Telangana in the D.O. letter 2nd read above, while referring the Rule 3 (3) read with Rule 4 (2) (a) of the Telangana State Judicial Service Rules, 2017, has informed that 10% of cadre strength of 144 posts of District Judges comes to 14.4 which is rounded of to 14 posts of Super Time Scale District Judges. Out of 14 posts, at present only (8) Super Time Scale District Judge are working and (06) posts are vacant. The Registrar General, has further informed that, the High Court has now decided to recommend the Government of Telangana, for approval of the names of the following (06) (Six) Selection Grade Scale District Judges, who have completed 3 years of service as Selection Grade Scale District Judges in view of availability of (06) vacancies for appointment to Super Time Scale Grade District Judges in the scale of pay of Super Time Scale District Judges.

Sl. No.	Name of the Selection Grade Scale District Judge	Date of appointment as Super Time Scale.
(1)	(2)	(3)
1	Sri.S.Sasidhar Reddy	From 04.12.2020 onwards
2	Smt.K.Sujana	From 04.12.2020 onwards
3	Sri.A.Venkateswara Reddy	From 25.04.2020 onwards
4	Smt.Y.Renuka	From 04.12.2020 onwards
5	Smt.K.Sai Rama Devi	From 04.12.2020 onwards
6	Sri.Nandikonda Narsing Rao	From 04.12.2020 onwards

2. The Registrar General, & FAC Registrar (Vigilance), has stated that he has been directed to request that the Government of Telangana may issue necessary orders approving the names of the above said (06) (Six) Selection Grade Scale District Judges as Super Time Scale District Judges in the Revised Scales of Pay as on 01.01.2006, is Rs.70290-1540-76450/-from the dates shown below in the column number 3 of the corresponding row.

3. The Government after careful consideration of the proposal of High Court for the State of Telangana, hereby ordered for appointment of the following six (06) Selection Grade Scale District Judges for appointment to Super Time Scale District Judges in the Revised Scales of Pay as on 01.01.2006, is Rs.70290-1540-76450/-from the dates shown below in the column number 3 of the corresponding row.

P.T.O

Sl. No.	Name of the Selection Grade Scale District Judge	Date of appointment as Super Time Scale.
(1)	(2)	(3)
1	Sri.S.Sasidhar Reddy	From 04.12.2020 onwards
2	Smt.K.Sujana	From 04.12.2020 onwards
3	Sri.A.Venkateswara Reddy	From 25.04.2020 onwards
4	Smt.Y.Renuka	From 04.12.2020 onwards
5	Smt.K.Sai Rama Devi	From 04.12.2020 onwards
6	Sri.Nandikonda Narsing Rao	From 04.12.2020 onwards

4. The Registrar General, FAC Registrar (Vigilance) High Court for the State of Telangana, Hyderabad shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

SOMESH KUMAR
CHIEF SECRETARY TO GOVERNMENT

To

The Registrar General, FAC Registrar (Vigilance), High Court for the State of Telangana, Hyderabad. (He is requested to communicate the copies to all the concerned)

The Pay & Accounts Officer, Hyderabad.

The Director of Treasuries & Accounts, Telangana Hyderabad.

The Accountant General, Telangana Hyderabad.

The Advocate-on-Record, Supreme Court of India,

Office of the Resident Commissioner, Telangana Bhawan, New Delhi.

The Asst. Registrar, Supreme Court of India, New Delhi.

The Secretary to Government of India, Ministry of Law, Justice & C.A., New Delhi.

SF/SC.

//FORWARDED BY ORDER//


SECTION OFFICER